

VITEM NO.68

REGISTRAR COURT. 1 SECTION II
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL
Criminal Appeal 206/2016

PARMANAND GUPTA

Appellant(s)

VERSUS

THE REGISTRAR, HIGH COURT OF JUDICATURE AT ALLAHABAD Respondent(s)

Date : 15/11/2016 This appeal was called on for hearing today.

For Appellant(s)

Mr. Anupam Mishra, Adv.

For Respondent(s)

Mr Sunny Chaudhary, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Parties have not filed additional documents despite
availing opportunities.

Registry to process the matter for being listed before
the Hon'ble Court as per rules.

(PAWAN DEV KOTWAL)
Registrar